

1	2	3	4	5	6
21.	Uttar Pradesh	3959	4136	26230	19170
22.	West Bengal	1935	1178	12990	6626
Total (States)		18120	17198	330743	367484
1.	A & N Islands	18	18	—	—
2.	Arunachal Pradesh	83	71	—	—
3.	Chandigarh	*	*	7	18
4.	D & N Haveli	*	*	12	15
5.	Delhi	*	*	425	739
6.	Goa, Daman & Diu	1	1	163	243
7.	Lakshadweep	*	*	—	—
8.	Mizoram	35	16	—	—
9.	Pondicherry	*	*	144	125
Total (U.Ts.)		137	106	751	1140
Total (All India)		18257	17304 (94.78%)	331494	368619 (111.20%)

* Cent percent villages electrified.

**Brand names registered in name of
Hindustan Lever Limited**

1497. SHRI SODE RAMAIAH : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is fact that Surf, Sun-light, Lifebuoy, Lux, Rexona, Pears and Vim are international brand names ;

(b) whether these are registered in India in the name of M/s. Hindustan Lever Limited ; and

(c) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM):
(a) The Trade and Merchandise Marks

Act, 1958 does not contain any definition of international brand names.

(b) Of the names mentioned at (a) above, Surf, Sunlight, Lifebuoy, Lux and Vim are registered in India in the name of M/s. Hindustan Lever Limited.

(c) They are registered in accordance with the provisions of the Trade and Merchandise Marks Act, 1958.

Telecommunications System in Orissa

1498. SHRI SRIBALLAV PANIGRAHI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the problems experienced by the Telecommunications Department in the State of Orissa;

(b) whether the work for the alternative feeder line has been undertaken; and

(c) if so, the details regarding its progress?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) Telecommunication systems in Orissa suffers mainly due to power failures, breakdown of overhead alignments, due to natural calamities like storms, heavy rains, floods, in-adequacy of reliable transmission media.

(b) Yes, Sir.

(c) For Bhubaneswar Exchange a separate feeder has already been provided.

For Cuttack Exchange estimate for a separate feeder has been received from State Electricity Board Orissa.

Ban on Fresh Appointments of E.D.D.A./ E.D. Runners

1499. SHRI CHINTAMANI JENA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the sanctioned E.D.B.O.s/BPOs could not be opened for the last

three years due to the imposition of ban order on fresh appointments; if so, the number of such E.D.B.O.s/B.P.O.s opened in various postal circles in the country in the years 1984-85, 1985-86 and 1986-87 till June;

(b) whether extra departmental agents, delivery agents runners in E.D.B.O.s/B.P.O.s are not considered regular Government servants; if so, why such ban orders are applicable for their appointments; and

(c) the action taken to relax such ban on appointments of E.D.D.A./E.D. runners?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) The Government ban on creation of posts is in force since January '84 and is still continuing subject to clarifications/modifications issued from time to time. During this period, no new post offices whether extra-departmental or departmental could be sanctioned if the creation of new posts is involved except under a special dispensation. The number of extra-departmental and departmental post offices opened during 1984-85, was 59 and nil during 1985-86 and 1986-87.

(b) Even though extra-departmental posts are outside regular civil services, they are posts under the Government and, therefore, a ban on creation of posts would apply to extra-departmental posts as well.

(c) At present there are no firm proposals for opening of new post offices, extra-departmental or departmental and therefore, there is no question of taking action to seek relaxation of ban. However, creation of Posts under Plan Schemes can be taken up depending on justification.

False Advertisements about Products

1500. SHRI LAKSHMAN MALLICK: Will the Minister of INDUSTRY be pleased to state:

(a) whether it has come to notice of Government that some companies make